

(8)

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

Original Application No. 467 of 1997

New Delhi, this the 21st day of October, 1997

Hon'ble Dr. Jose P. Verghese, Vice Chairman (J)  
Hon'ble Mr. N. Sahu, Member (Admnv)

1. Suresh Singh S/o Shri Ram Swaroop

2. Narendra Kumar S/o Shri Ramesh  
Chandra Sharma

3. Syed Reyaz Jamal Rizvi S/o Shri  
Jamal Ahmed Rizvi

All are presently working Chargeman  
Grade-II at Ordnance Factory Muradnagar  
Distt : Ghaziabad 201 206

-APPLICANTS

VERSUS

1. The General Manager, Ordnance  
Factory Muradnagar, Distt.  
Ghaziabad. Pin 201206

2. The Chairman Ordnance Factory  
Board, Government of India,  
Ministry of Defence, 10-A,  
Auckland Road, Calcutta-700 001

-RESPONDENTS

(By Advocate - Shri S.M. Arif)

ORDER (Oral)

By Dr. Jose P. Verghese VC (J) -

The relief sought in this application is that the applicants may be granted promotion with effect from 12.9.1994 the date from which the juniors to the applicants have been promoted from Chargeman Grade-II to Chargeman Grade-I among the trades of Chargeman Electrical/ Mechanical (Technical) respectively.

2. The respondents, after notice, have filed a reply stating that the applicants have been promoted from Chargeman Grade-II to Chargeman Grade-I with effect from 14.8.1997 and the question whether the applicants would be granted promotion with effect from 12.9.1994 has been referred to a review DPC. In view of this

matter this O.A. is disposed of directing the respondents to intimate the result of the review DPC to the applicants and the applicants are at liberty to agitate the same as a fresh cause of action arises. No order as to costs.

*Narasimha*  
(N. Sahu)  
Member (Admnv)

*JPV*  
(Dr. Jose P. Verghese)  
Vice Chairman (J)

rkv.